

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON : 01.10.2015
Court No. : 3
Item No. : 46

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 7966 OF 2014
WITH PRAYER FOR INTERIM RELIEF

GHAZIABAD DEV. AUTHORITY

...PETITIONER

VERSUS

DEVENDRA KUMAR & ANR.

...RESPONDENTS

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 31.08.2015 with an office report dated 27.08.2015 when the Court was pleased to pass the following order:

“In view of the letter circulated by learned counsel for the respondents seeking adjournment for filing Counter Affidavit, list on 01.10.2015. ”

It is submitted that no Counter affidavit has been filed by counsel for respondents so far.

The matter above mentioned is listed before the Hon'ble Court with this office report.

Dated this the 29th day of September, 2015.

ASSISTANT REGISTRAR

Copy to:

Mr. Devesh Kumar, Advocate

Mr. Sudhir Kulshrestha, Advocate

ASSISTANT REGISTRAR